

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION No. 230
TO BE ANSWERED ON 02.08.2016

Man-Animal Conflict

*230. SHRI SANJAY HARIBHAU JADHAV:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of schemes/projects under implementation to avoid man-animal conflict along with the funds released for the said purpose during the last three years and the current year, State-wise;
- (b) whether there are reports of persons having been killed/injured and loss of crops and damages to property by wild animals including elephants, lions, tigers, neelgais, wild boars etc. and if so, the details thereof during the said period, State-wise;
- (c) the guidelines in place to provide compensation for such casualties along with the funds disbursed and number of persons/farmers paid compensation during the said period, State-wise;
- (d) whether the Government has any proposal to enhance the compensation amount in view of the prevailing price rise and if so, the details thereof; and
- (e) the preventive steps being taken to minimise loss of lives and damage to crops and property due to man-animal conflict in the country?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,
FOREST AND CLIMATE CHANGE**

(SHRI ANIL MADHAV DAVE)

(a), (b), (c), (d) and (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d) and (e) OF THE LOK SABHA STARRED QUESTION NO. 230 REGARDING “MAN-ANIMAL CONFLICT” BY SHRI SANJAY HARIBHAU JADHAV: SHRI MANSUKHBHAI DHANJIBHAI VASAVA DUE FOR REPLY ON 02.08.2016:

- (a) Under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' (CSS-IDWH), the Ministry provides financial assistance to the States/ Union Territory Governments for management of wildlife. The scheme also includes a specific component for activities including mitigation and management of human-wildlife conflict. An allocation of Rs. 15 crore has been provided specifically for this component.

In addition to this, the Central Government provides partial financial assistance to the States/ Union Territory Governments under the Centrally Sponsored Schemes of 'Project Tiger' and 'Project Elephant', *inter alia*, for the management of human wildlife conflict.

Details of funds released to State Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' during last three years and the current year is at **Annexure I(A),I(B) and I(C)** respectively .

Further, the Ministry, with financial assistance from Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA), has formulated a scheme to provide assistance to the States for 'Augmentation of Fodder and Water in Protected areas/Forest Areas', aimed at improving habitat in the areas by making provision for augmenting grass, fodder and water to the wild animals which would decrease the frequency of wild animals coming out of forest in search of food and water and subsequent conflict situations.

- (b) Incidences of loss of human lives and damage to crops by wild animals are reported in various parts of the country from time to time. Management of forest and wildlife is the responsibility of State Governments. As such State-wise and year-wise data of such incidents are not collated in the Ministry. However, the data received in the Ministry from the States in National Tiger Conservation Authority and Project Elephant, indicating the death of human beings are at **Annexure II(A) and II(B)** respectively .

- (c) State Governments provide relief from their own funds as well from the assistance provided by Central Government for *ex-gratia* relief in respect of damage to crops and loss of human lives suffered by the victims of depredations/attacks by wild animals. The details of amount paid as compensation and details of beneficiaries are not collated in the Ministry. The Central Government provides financial assistance to the States/ Union Territory Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant', *inter alia*, to make payment of *ex-gratia* relief.

Ministry has issued a letter no. 14-2/2011-WL-I(pt) dated 21.11.2012 stating the amount of *ex-gratia* relief for payment to the victims of predation/depredation by wild animals. The details are as follows:

Sl.No.	Nature of damage caused by wild animals	Amount of <i>ex-gratia</i> relief
(a)	Death or permanent incapacitation	Rs. 2,00,000/-
(b)	Grievous injury	30% of (a)
(c)	Minor injury	Cost of treatment
(d)	Loss of property	Value of loss/damage as assessed by authorized officer

States have their own rates for *ex-gratia* relief for victims of wildlife attack.

- (d) A proposal is under consideration in the Ministry to enhance the *ex-gratia* relief to the victims for loss of life or injury to human beings and damages caused to property and crops etc due to attack of wild animals, as per the details below:

Sl.No.	Nature of damage caused by wild animals	Amount of <i>ex-gratia</i> relief
(a)	Death or permanent incapacitation to human beings	Rs. 5 Lakh
(b)	Grievous injury	Rs. 2 Lakh
(c)	Minor injury	Cost of treatment
(d)	Loss of property/crops	Value of loss/damage as assessed by authorized officer

- (e) Central Government provides financial assistance to the State/Union Territory Governments. The activities supported under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for the management of wildlife and its habitats in the country *inter alia* include construction /erection of physical barriers, such as barbed wire fence, solar powered electric fence, bio-fencing using cactus, boundary walls etc. to prevent the entry of wild animals into crop fields; improvement of wildlife habitat of wild animals by augmenting the availability of food and water in forest areas to reduce the entry of animals from forests to habitations and setting up of anti-depredation squads to drive away problematic animals.

ANNEXURE I(A)

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 230 REGARDING “MAN-ANIMAL CONFLICT” BY SHRI SANJAY HARIBHAU JADHAV: SHRI MANSUKHBHAI DHANJIBHAI VASAVA DUE FOR REPLY ON 02.08.2016:

Details of funds released to State Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats'

(Rs. in Lakhs)

	State/UT	2013-14	2014-15	2015-16	2016-17
1	A& N Islands	150.00	00	100.00	-
2	Andhra Pradesh	00	63.31	0	-
3	Arunachal Pradesh	220.439	00	304.02	-
4	Assam	138.88	149.11	87.10	-
5	Bihar	34.8715	85.249	108.011	-
6	Chhattisgarh	408.74	482.087	213.409	-
7	Goa	00	00	00	-
8	Gujarat	537.84457	634.94	395.798	-
9	Haryana	00	14.71	99.33	-
10	Himachal Pradesh	475.849	430.345	431.837	-
11	Jammu & Kashmir	485.747	506.761	354.00	-
12	Jharkhand	97.7655	101.12	18.62	-
13	Karnataka	351.00	483.7769	262.13	-
14	Kerala	505.782	818.491	967.386	471.50
15	Madhya Pradesh	454.354	371.354	394.565	-
16	Maharashtra	470.772	402.723	277.94	-
17	Manipur	80.80	129.192	248.919	-
18	Meghalaya	25.56	44.87	38.3902	-
19	Mizoram	210.334	131.54134	94.55	153.00
20	Nagaland	15.375	85.155	235.48	-
21	Odisha	341.7448	350.3229	246.8365	280.00
22	Rajasthan	430.884	367.296	314.788	-
23	Sikkim	129.27836	169.15643	290.32635	145.50
24	Tamil Nadu	277.7918	280.626	113.261	-
25	Telangana	--	-	--	-
26	Uttar Pradesh	323.531	224.899	235.05	-
27	Uttarakhand	326.282	141.116	188.318	-
28	West Bengal	184.3735	108.847	100.934	237.66
29	Puducherry	0	12.00	00	-
	TOTAL	6677.99903	6588.99857	6120.99905	1287.66

ANNEXURE I(B)**Details of funds released to State Governments under the Centrally Sponsored Scheme of 'Project Tiger'**

(Rs. in Lakhs)

S. No.	State	2013-14	2014-15	2015-16	2016-17(as on 25.7.2016)
1	Andhra Pradesh	211.7804	184.141	0.00	0.00
2	Arunachal Pradesh	757.1705	658.426	429.53900	225.569
3	Assam	808.9665	1509.389	1425.4130	0.00
4	Bihar	285.0898	317.096	223.55051	384.655
5	Chhattisgarh	583.056	609.827	398.94500	0.00
6	Jharkhand	251.168	199.080	47.98470	0.00
7	Karnataka	2016.0318	1565.773	1378.19440	1675.429
8	Kerala	489.296	517.5351	396.60100	0.00
9	Madhya Pradesh	4815.734	4335.118	1421.00700	2142.997
10	Maharashtra	3453.3483	3425.524	3923.07890	204.518
11	Mizoram	233.68	232.189	187.98450	0.00
12	Odisha	786.9	707.391	544.80052	719.848
13	Rajasthan	512.848	627.192	1257.80800	0.00
14	Tamil Nadu	763.255	864.316	1950.17128	631.218
15	Telangana	384.045	391.1941	683.98538	0.00
16	Uttar Pradesh	525.876	760.928	624.54630	319.816
17	Uttarakhand	348.516	596.882	376.50781	206.883
18	West Bengal	2.05	0.00	0.00	0.00
	TOTAL	0.00	0.00	214.81920	0.00
		17,228.81133	17,502.00	15,484.9365	6,510.9334

ANNEXURE I(C)

Details of funds released to State Governments under the Centrally Sponsored Scheme of Project Elephant'

(Rs. in Lakh)

Sl. No	State/UTs	2013-14	2014-15	2015-16	2016-17 (upto 26/7/2016)
1	Andhra Pradesh	-	13.523	-	13.62282
2	Arunachal Pradesh	83.48	97.714	61.206	-
3	Assam	173.00	236.664	-	-
4	Chhattisgarh	49.622	43.7456	21.91	61.1624
5	Jharkhand	95.655	88.4256	53.453	73.47
6	Karnataka	325.412	225.319	181.054	254.80
7	Kerala	252.90	236.72	204.54	343.89696
8	Maharashtra	18.682	38.202	8.062	14.335
9	Meghalaya	101.00	118.838	81.387	104.2128
10	Nagaland	21.75	44.8132	15.44	20.3143
11	Orissa	257.60	153.35	105.63	158.42736
12	Tamil Nadu	211.00	251.208	160.533	25.80
13	Tripura	9.766	6.03	26.10932	-
14	Uttar Pradesh	-	5.16	15.33	14.174
15	Uttarakhand	115.068	103.908	82.61	175.4576
16	West Bengal	97.626	103.814	105.174	76.45
17	Haryana	30.97	-	10.00	-
18	Bihar	-	-	3.008	-
19	Rajasthan	-	-	-	15.84
20	Punjab	-	-	-	1.825
21	Madhya Pradesh	-	-	-	6.8442
	Total	1843.531	1767.4344	1135.44632	1363.63244

ANNEXURE II (A)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 230 REGARDING “MAN-ANIMAL CONFLICT” BY SHRI SANJAY HARIBHAU JADHAV: SHRI MANSUKHBHAI DHANJIBHAI VASAVA DUE FOR REPLY ON 02.08.2016:

Details of incidents of tiger attacks on human beings during the last three years and the current year in and around tiger reserves as report by States

S. No.	State	2013-14	2014-15	2015-16	2016-17(as on 27.7.2016)
1	Andhra Pradesh	0	0	0	0
2	Arunachal Pradesh	0	0	0	0
3	Assam	0	0	0	0
4	Bihar	1	0	0	0
5	Chhattisgarh	0	0	0	0
6	Jharkhand	0	0	0	0
7	Karnataka	5	3	2	0
8	Kerala	0	1	1	0
9	Madhya Pradesh	3	5	1	1
10	Maharashtra	3	8	0	1
11	Mizoram	0	0	0	0
12	Odisha	0	0	0	0
13	Rajasthan	0	0	1	0
14	Tamil Nadu	3	1	1	0
15	Telangana	0	0	0	0
16	Uttar Pradesh	8	0	1	0
17	Uttarakhand	4	0	1	2
18	West Bengal	6	10	0	0
	TOTAL	33	28	8	4

ANNEXURE II (B)**Number of Human Deaths caused by elephant from 2009-2015.**

	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
Andhra Pradesh	0	1	0	1	2	2	NR
Arunachal Pradesh	0	0	1	0	7	1	1
Assam	54	40	67	79	87	54	92
Chhattisgarh	29	25	33	22	23	32	NR
Jharkhand	54	69	62	60	56	53	66
Karnataka	24	33	14	37	33	38	26
Kerala	11	22	15	13	7	20	NR
Maharashtra	0	0	0	0	0	3	0
Meghalaya	5	7	8	1	10	3	9
Nagaland	2	0	0	0	0	1	1
Odisha	82	61	41	83	67	64	63
Tamil Nadu	34	37	47	50	52	31	47
Tripura	1	0	0	0	0	1	NR
Uttar Pradesh	1	0	1	0	Information not received		NR
Uttarakhand	9	8	16	7	Information not received		NR
West Bengal	87	96	67	69	69	89	108
Total	393	399	372	422	413	392	413
